

Governments of India and Bangla Desh has been reached for the supply of aircrafts to Bangla Desh;

(b) if so, the main features thereof;

(c) whether the training facilities have also been offered to Bangla Desh Government; and

(d) if so, an outline thereof ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) Two Fokker Friendship aircraft of the 200 series were handed over to the Bangladesh Biman in the first week of March at the request of the Bangladesh Government. The necessary spare parts and materials required for the maintenance of these aircrafts are also being provided.

(b) and (d). The terms of the release of the aircraft and the provision of training facilities are under consideration.

(c) Yes, Sir.

Agreements for Credit from Japan

506. SHRI NAWAL KISHORE SHARMA :
SHRI C. JANARDHANAN :

Will the Minister of FINANCE be pleased to state :

(a) whether three credit agreements have been reached between India and Japan recently;

(b) if so, the amount of credit expected to be received thereunder by India and how these credits are proposed to be utilised; and

(c) whether these agreements have been reached after the recent Indo-Pak war ?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN) : (a) and (b). A loan Agreement was signed with the Export-Import Bank of Japan recently for Rs. 73.26 crores (Yen 31 billion) comprised of

Rs. 37.81 crores (Yen 16 billion) for projects and Rs. 35.45 crores (Yen 15 billion) for commodity imports. The project portion of the credit will be used for the (i) Cochin Shipyard Project, (ii) Tuticorin Fertilizer Project, (iii) Kota Fertilizer (Expansion) Project, other projects to be agreed upon and for import of capital goods. The commodity portion will be used for the import of steel, raw materials, component and spare parts for industry; and machinery for the National Small Industries Corporation.

(c) Yes, Sir. The Credit Agreement was signed on the 1st February, 1972.

Financial Aid from Britain

507. SHRI BHOLA MANJHI : Will the Minister of FINANCE be pleased to state :

(a) the total aid received from Britain in the current year,

(b) whether a part of this aid is reserved for the needs of British-owned firms in India; and

(c) if so, the total amount reserved for the purpose ?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN) : (a) Against the British aid pledge of £ 54.5 million (Rs. 98.1 crores) to India for 1971-72, the total amount of loan agreements signed so far is £ 42.5 million (Rs. 76.5 crores);

(b) and (c). No part of the British aid is reserved for British-owned firms. However, a sum of £ 3 million (Rs. 5.4 crores) had been set aside for meeting the requirements of British-oriented firms, viz. firms which have been financially or technologically connected with U. K. firms or have been traditional buyers from them.

Setting up of Import-Export Bank

508. SHRI D. P. JADEJA : Will the Minister of FINANCE be pleased to state :

(a) whether the Banking Commission